

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

153/252/ND/2019

IN THE MATTER OF
M/s. Pristine City Green Pvt. Ltd.

...PETITIONER

SECTION
Under Section 252

Order delivered on 16.12.2019

Coram:
Ch. Mohd. Sharief Tariq
Hon'ble Member (Judicial)
Shri K.K. Vohra
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Kartikeya Goel (Proxy Counsel)
For the Corporate Debtor : Mrs. Sweety Khattar Kumar, AROC

ORDER

Counsel for the Applicant is present. Matter stands adjourned.

Put up on 03.03.2020.



(K. K. VOHRA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)